

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indira Nagar, Bangalore-38.

Dated

Application No. 859 to 866
/86(T)

Writ Petition No. 18315 to 18322/82

APPLICANT

Sh. D. Jayaram & others

RESPONDENT(S)

The New Mangalore Port
Trust & others

VERSUS

To

Sh. K. Subba Rao,

Advocate,

128, Cubbonpet Main Road,

Bangalore. 2.

& Sh. G. B. Nandemani Sh. & Roshni & others family

Writ petition No. 18315 to 18322 on the file of Hon'ble

High Court of Karnataka, Bangalore, transferred to this Tribunal

under Section 29 of the Administrative Tribunals Act, 1985, and

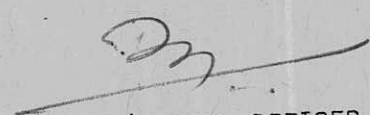
registered in this Tribunal as Application No. 859 to 86 is

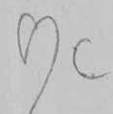

posted before the Bench on 31. 7. 86 for fixing the date of

final hearing.

2. You are directed to appear on the aforesaid date at
10.30 AM failing which further proceedings will be held in your
absence.

By order of the Tribunal.


(COURT OFFICER)



18/7

CA 31/7/86

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Applications Nos 859 to 866 of 86(T)
(WPs Nos 18515 to 18522 of 1982)

BETWEEN

D. JAYARAM and others APPLICANTS

AND

THE NEW MANGALORE PORT TRUST
and others RESPONDENTS

- - -

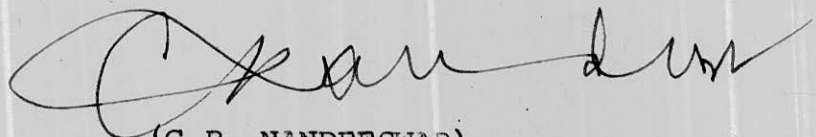
MEMO ON BEHALF OF THE 1st RESPONDENT

The Central Government has not issued notification under Section 14 of the Administrative Tribunal Act, 1985, applying provisions of the said Act to the New Mangalore Port Trust established under the Major Port Trust Act, 1963 and its employees.

Bangalore

Dt: 30-7-86

31-7-86



(C.B. NANDEESWAR)
ADVOCATE FOR 1st RESPONDENT

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCHCommercial Complex(BDA),
Indira Nagar,
Bangalore. 560038.Dated the 21st Aug. '86.*Sri S. P. Srinivasiah*
ON THURS-DAY THE 31ST OF JULY, 1986P R E S E N T

THE HON'BLE MEMBER (JUDICIAL) : SRI CH.RAMAKRISHNA RAO

THE HON'BLE MEMBER (ADMINISTRATIVE): SRI L.H.A.REGO

IN APPLICATION No.859 to 866 OF 1986(T)
(WP.No.18315 to 18322/1982)

1. Sri D.Jayaram, Warf Crane Operator,
 2. Sri B.Shanker Bhat, Warf Crane Operator.
 3. Sri Purush'othama, Warf Crane Operator.
 4. Sri B.Yadhava, Warf Crane Operator.
 5. Sri K.Rathnam, Warf Crane Operator.
 6. Sri Lous D'Souza, Warf Crane Operator.
 7. Sri Ganepathy Mayya, Warf Crane operator.
 8. Sri V.Sripathi Bhat, Warf Crane Operator.
- C/o Mangalore Port, Panambur, Mangalore.10. ...Applicants.

Versus.

1. The Secretary, New Mangalore Port Trust,
Panambur, Mangalore.10.
2. The Chief Engineer and Administrator,
New Mangalore Port, Panambur, Mangalore.
3. Sri Y.Balakrishna Rao, Warf Crane Operator,
New Mangalore Port Trust, Panambur, Mangalore.
4. Sri Radhakrishna Shenoy, Warf Crane Operator,
New Mangalore Port Trust, Panambur, Mangalore.
5. Sri Surendra Kumar, Warf Crane Operator,
Panambur, Mangalore. ...Respondents.

O R D E RIn the above said application this Tribunal has
passed the following order:-

"Shri Nandeswar present for Respondents. Shri Anand Ramu, Advocate present on behalf of Shri K.Subba Rao, Counsel for applicant. It is brought to our notice that no notification has yet been issued under section 14(2) of the Administrative Tribunals Act, 1985 conferring jurisdiction in the Central Administrative Tribunal to entertain any application relating to the New Mangalore Port Trust(NMPT). We therefore direct the Registrar of this Bench to take steps for transferring the W.P. back to the High Court of Karnataka addressing suitably the Registrar of that High Court.

Counsel on both sides bring to our notice

*Issued
Rk
21/8/86*

that 4 more applications relating to NMPT have been listed for tomorrow & similar orders may be passed therein."

Given under my hand and the seal of this Tribunal.

Handwritten signature
2018

REGISTRAR.

Handwritten signature

1. Sri K. Subba Rao, Advocate,
No.128, Cubbonpet Main Road,
Bangalore. 560 002.
2. Sh.G.B.Nandeeswar, Advocate,
26, III Main Road,
Hanumanthanagar,
Bangalore.560 019.

REGISTERED/A.D.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex, (BDA)
Indiranagar,
Bangalore-560038

Ref. Application No.859 to 866/86(T) Dated the August 1986

To

The Registrar,
High Court of Karnataka,
High Court Buildings,
Bangalore-1.

Sir,

Subject:- Returning of W.P. Nos 18315 to 18322/82 to the
High Court of Karnataka.

W.P. Nos 18315 to 18322/82 on the file of the High Court of
Karnataka, Bangalore, transferred to this Tribunal under Section
29 of the Administrative Tribunal Act, 1985, is returned
herewith for necessary action, in pursuance of this Tribunal's
Order dated 31.7.1986, copy of which is enclosed herewith.

Encl: Entire Records of the Case

Paler
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REGISTRAR

o/c pvel

Deputy Registrar
4/8/86

Deputy Registrar,
High Court of Karnataka, Bangalore